

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.03.2021 (MONDAY)

COURT – III

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 774 of 2020 in Comp. App. (AT) (Ins) No. 294 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
2.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Kartikeya Jaiswal Ashly Cherian-RP Anisha Mahajan-R1
4.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1
5.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
6.	Comp. App (AT) (Ins) No. 912 of 2020	ShashikalaIndermal Jain Vs. Dealberg Technologies Pvt. Ltd.	Kairav Trivedi	Kumar Sudeep Gaurav Bahl Abhishek Emmanuel-R1

7.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	
8.	Comp. App. (AT) (Ins) No. 1040 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors. With	Nilotpal Shyam	Richa Sandilya Kunal Tandon-R2 Prateek Kushwaha- R3
9.	Comp. App. (AT) (Ins) No. 1110 of 2020	Mohd. Nazim Khan Vs. HDFC Bank Ltd. & Anr.	Nilotpal Shyam	Kunal Tandon-R1 Deepika Bhugra Prasad-R2
10.	Comp. App (AT) No. 167 of 2020	Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.	Aaditya A. Pande	C.S. Jigarkumar Gandhi Jigarkumar Gandhi- R1
11.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC

For Hearing

12.	Comp. App. (AT) (Ins) No. 717 of 2020 Part Heard	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank- R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
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02:00 PM

For Hearing

13.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar